## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 105/A4D/2017

DENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BEN

NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NATIONAL COMPANY LAW TRIBUTAL ON ASSOCIATION TO THE COMPANY: M/S Pio Soft Information Tech no logy Put Ltd Section of the companies Act: U/S & 52 (3) of the companies Act of 2013

Representation Signature

Designation Name SI. NO.

1.

SAURABIN SKIVISTAVA COMIANY PIOSOKT
SECKETARY (PETTRONER)

Louica
PCS

Petitioner

Oxed

## CP No. 105/2017.

Sh Saurabh Srivastava alongwith Ms. Monica Nanda PCS for the petitioner. The registry is directed to make scrutiny of the present petition.

Meanwhile, a notice be issued to the respondent company as well as to the Registrar of Company Kanpur, U.P. by inviting their reply/comments, if any, on the present company petition. The petitioner counsel informs such at this stage that a copy of the company petition has already been served upon the Registrar of Company.

The matter be listed on 12 October, 2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by: Mohd. Zaid

Dated:11.09.2017